

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD – II BASIC COURSE (4th SPELL) - Nomination of 21 Junior Civil Judges of II Basic Course, who have less than 3 years of Bar experience - Practical Training at the District Headquarters (Erstwhile Districts) for a period of one month i.e., from 17.02.2025 to 16.03.2025 and Final Reflective and Integrated Learning for a period of three months i.e., from 17.03.2025 to 21.06.2025 (including summer vacation for one week) at Telangana State Judicial Academy, Secunderabad – **ORDERS – ISSUED.**

READ: 1. Letter in ROC.No.952-2021 / 2024 / TSJA - Sec'bad, dated 06.02.2025 from the Director, Telangana State Judicial Academy, Secunderabad.
2. High Court's Circular Roc.No.5523/WRC, dated 25.11.2003.

* * *

ORDER ROC.NO.3573/2021-B.SPL., DATED: 13.02.2025

The High Court is pleased to pass the following order:

The following 21 Junior Civil Judges mentioned in Column No.2, are hereby nominated to undergo Practical Training at the District Headquarters (Erstwhile Districts) for a period of one month i.e., from 17.02.2025 to 16.03.2025 and the Final Reflective and Integrated Learning at the Telangana State Judicial Academy, Secunderabad, for a period of three months i.e., from 17.03.2025 to 21.06.2025 (including summer vacation for one week). The nominated officers are directed to handover charge of their post(s) to the officers mentioned in Column No.3, and proceed to report before the Principal District and Sessions Judge of the concerned (Erstwhile) Districts on 17.02.2025 by 9:00 a.m. as Annexure enclosed.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER OF THE COURT PLACED AS FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	SMT. POTEDAR SARALA REKHA, Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act -cum-III Additional Junior Civil Judge, Karimnagar.	Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition and Excise Act-cum-IV Additional Junior Civil Judge, Karimnagar.
2.	SRI KARTHIK REDDY .T, I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Madhira, Khammam District.	Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition and Excise Acts-cum-V Additional Junior Civil Judge, Khammam.

3.	MS. AMISHI JAJIYAN, XIX Assistant Judge, City Civil Court, <i>Hyderabad.</i>	XX Assistant Judge, City Civil Court, Hyderabad
4.	SRI VIYYAPU ARUN TEJ, I Additional Junior Civil Judge-cum-I Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Kushaiguda.	III Additional Junior Civil Judge-cum- III Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Kushaiguda.
5.	SRI UPPADHYAY VIJAY KUMAR, Junior Civil Judge -cum-Judicial Magistrate of First Class, Atchampet, Nagarkurnool District.	Junior Civil Judge-cum-Judicial Magistrate of First Class, Kalwakurthy, Nagarkurnool District.
6.	SRI DARAVATH UDAY NAIK, I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Gadwal.	Principal Junior Civil Judge-cum- Judicial Magistrate of First Class, Gadwal.
7.	SRI R.K. VENKATA RAMANA SUHAS, IV Additional Junior Civil Judge -cum- XV Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Kukatpally	II Additional Junior Civil Judge-cum- XIII Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Kukatpally.
8.	MS. SHRADDHA SEHGAL, VI Additional Metropolitan Magistrate- cum-VI Additional Junior Civil Judge, Rangareddy District at LB Nagar.	Judicial Magistrate of First Class- Special (Mobile) PCR Act, Rangareddy-cum-IV Additional Metropolitan Magistrate-cum-IV Additional Junior Civil Judge, Rangareddy District at LB Nagar..
9.	SMT. SYED ZAKIYYAH SULTHANA, Additional Junior Civil Judge-cum- Additional Judicial Magistrate of First Class (Juvenile Court), Narayanpet.	Junior Civil Judge -cum- Judicial Magistrate of First Class, Kosigi, Narayanpet District.
10.	SRI MOHAMMAD UMAR, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Narayanpet.	Junior Civil Judge -cum- Judicial Magistrate of First Class, Kosigi, Narayanpet District.
11.	MS. SHRUTI DOOTA, I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, (Juvenile Court), Vikarabad.	Principal Junior Civil Judge-cum- Judicial Magistrate of First Class, Vikarabad.
12.	MS. SIREESHA JADDIDI, I Additional Junior Civil Judge-cum- V Additional Metropolitan Magistrate, Medchal-Malkajgiri District Uppal at L.B. Nagar.	Principal Junior Civil Judge-cum-IV Additional Metropolitan Magistrate, Medchal-Malkajgiri District Uppal, at L.B. Nagar

13.	MS. VADLURI SUSMITHA, I Metropolitan Magistrate, (Municipal Mobile Court), Hyderabad.	III Metropolitan Magistrate, Hyderabad (Mobile Court under M.V. Act)
14.	MS. GOOLLA SPANDANA, VII Metropolitan Magistrate -Cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad.	VI Metropolitan Magistrate-Cum- Junior Civil Judge-cum-Judicial Magistrate of First Class, Hyderabad.
15.	MS. GOUNDLA HARIKA, Junior Civil Judge -cum- Judicial Magistrate of First Class, Yellareddy, Kamareddy District.	Junior Civil Judge -cum- Judicial Magistrate of First Class, Banswada, Kamareddy District.
16.	SRI BUDDARAPU SAI MANOJ, VIII Metropolitan Magistrate-Cum-Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad.	IX Metropolitan Magistrate-Cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad
17.	SRI G.SAI SHARATH, II Additional Junior Civil Judge-cum-VI Additional Metropolitan Magistrate, Medchal-Malkajgiri District Uppal at L.B. Nagar.	Principal Junior Civil Judge-cum-IV Additional Metropolitan Magistrate, Medchal-Malkajgiri District Uppal, at L.B. Nagar.
18.	SRI MARUTHI PRASAD .P, Prl. Junior Civil Judge-cum-Prl. Judicial Magistrate of First Class, Huzurnagar, Suryapet District.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Kodad, Suryapet District.
19.	MS. PUTTA MOUNIKA, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Nagarkurnool.	II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class (Juvenile Court), Nagarkurnool
20.	SRI JAMANA VENKATA SATYA RAJ KIRAN, I Additional Junior Civil Judge-cum-XII Additional Metropolitan Magistrate, Rangareddy District at Rajendranagar.	Principal Junior Civil Judge -cum- XI Additional Metropolitan Magistrate, Rangareddy District at Rajendranagar.
21.	MS. VALLALA SRAVANI YADAV, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Siddipet.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Siddipet.

The Principal District and Sessions Judge of the respective District/Unit Headquarters are directed to permit the trainee officers to attend different Courts and different sections of the Courts in their District/Unit Headquarters to learn the work by observation of the same.

The trainee officers are further directed to report at the Telangana State Judicial Academy, Secunderabad on 17.03.2025 (Monday) i.e., after completion of their Practical Training at the District Headquarters.

The above trainee Junior Civil Judges will be under the control of the respective Unit Heads during Practical training for one month i.e., from 17.02.2025 to 16.03.2025 and thereafter under the control of the Director, Telangana State Judicial Academy, Secunderabad during Final Reflective and Integrated Learning for a period of three months i.e., from 17.03.2025 to 21.06.2025.

The officers mentioned in Column No.3, will be full additional charge of the post and also the post(s) for which the nominated officers are holding full additional charge if any, during the period of absence of the above said officers while undergoing basic training.

In case, the officers mentioned in Column No.3, are either on leave or not available for any other reason, the concerned Prl. District and Sessions Judge/Unit Head, shall make alternative in-charge arrangements and intimate the same to the High Court for information.

On return from the said Basic Training Programme, the officers mentioned in Column No.2 will assume charge of their regular post and also the post(s), if any, for which they are holding full additional charge from the officers mentioned in Column No.3.

Further, the officers mentioned in Column No.3 are hereby directed to conduct Court Proceedings of the FAC Court(s) atleast once in a week as per High Court's Circular 2nd read above.

The Director, Telangana State Judicial Academy, Secunderabad, is hereby informed that Smt. Himabindu Mudavath, Additional Junior Civil Judge – cum – XVI Addl. Metropolitan Magistrate, Ranga Reddy District at Ibrahimpatnam, is on Maternity Leave till 29.06.2025. Therefore, the officer is exempted from participating in the said basic training for the present. The Director, Judicial Academy, is directed to include the name of Smt.Himabindu Mudavath, in the future batches of basic Course i.e., after expiry of her maternity leave.

- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the said training programme.
 2. **The nominated officers are entitled only for actual journey time.**


REGISTRAR (VIGILANCE)

To

1. The officers and in-charge officers concerned.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad.

6. THE PRL. DISTRICT AND SESSIONS JUDGES / DISTRICT TREASURY OFFICERS:

- 1) Karimnagar
- 2) Khammam
- 3) Jogulamba Gadwal

- | | | |
|-------------------------------------|-----------------|----------------------------|
| 4) Narayanpet | 5) Nagarkurnool | 6) Siddipet |
| 7) Suryapet | 8) Kamareddy | 9) Rangareddy at L.B.Nagar |
| 10) Medchal-Malkajiri at Kushaiguda | 11) Vikarabad | 12) Mahabubnagar |
| 13) Sangareddy | 14) Nalgonda | |

7. The Pay and Accounts Officer, Hyderabad.

8. The District Treasury Officer, Rangareddy District at Exhibition Grounds, Nampally, Hyderabad.

9. The District Treasury Officer, Shamirpet, Medchal-Malkajiri District.

10. **THE SECTION OFFICERS :**

- | | | |
|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the State of Telangana at Hyderabad.

+ *Spare...*

TELANGANA STATE JUDICIAL ACADEMY
Practical Training for 22 Junior Civil Judges at Erstwhile
District Head Quarters

S.No.	Name	Designation	Place of Training
1	Smt. Potedar Sarala Rekha	Spl. JMFC for trial of cases (Mobile) for trial of cases under PCR Act-cum-III Addl. Junior Civil Judge, Karimnagar	Karimnagar
2	Sri Uppadhyay Vijay Kumar	Junior Civil Judge, Achampet, Nagarkurnool Dist.	Mahabubnagar
3	Sri Daravath Uday Naik	I Addl. Junior Civil Judge-cum- I Addl. Judicial Magistrate of First Class, Gadwal.	
4	Smt. Syed Zakiyyah Sulthana	Addl. Junior Civil Judge, Narayanpet	
5	Smt. Putta Mounika	Prl. Junior Civil Judge, Nagarkurnool	
6	Sri Mohammad Umar	Prl. Junior Civil Judge, Narayanpet	
7	Sri T.Karthik Reddy	I Addl. Junior Civil Judge-cum- I Addl. JMFC, Madhira, Khammam District.	Khammam
8	Ms. Vallala Sravani Yadav	Addl. Junior Civil Judge, Siddipet	Sangareddy
9	Smt. Amishi Jajiyani	XIX Asst. Judge, City Civil Court, Hyderabad.	Hyderabad
10	Smt. Vadluri Susmitha	I Judicial Magistrate of First Class, Hyderabad.	
11	Ms. Golla Spandana	VII Judicial Magistrate of First Class, Hyderabad.	
12	Sri Buddarapu Sai Manoj	VIII Judicial Magistrate of First Class, Hyderabad.	

13	Sri Viyyapu Arun Tej	I Addl. Junior Civil Judge-cum- I Addl. Judl. Magistrate of First Class, Medchal - Malkajgiri District at Kushaiguda	Rangareddy at L.B.Nagar	
14	Sri R.K. Venkata Ramana Suhas	IV Addl. Junior Civil Judge-cum- XV Addl. Judicial Magistrate of First Class, Medchal-Malkajgiri District at Kukatpally		
15	Ms.Shraddha Sehgal	VI Addl. Junior Civil Judge-cum- VI Addl. Metropolitan Magistrate, Cyberabad, L.B. Nagar, R.R. District.		
16	Smt.Shruthi Doota	I Addl. Junior Civil Judge, Vikarabad District		
17	Ms.Sireesha Jaddidi	I Addl. Junior Civil Judge-cum- V Addl. Judicial Magistrate of First Class, Medchal-Malkajgiri District, Uppal at L.B. Nagar		
18	Ms.Himabindu Mudavath	Addl. Junior Civil Judge-cum- XVI Addl. Metropolitan Magistrate, Cyberabad, Rangareddy District at Ibrahimpatnam		
19	Sri G.Sai Sharath	II Addl. Junior Civil Judge-cum-VI Addl. Judicial Magistrate of First Class, Medchal-Malkajgiri District, Uppal at L.B.Nagar		
20	Sri Jamana Venkata Satya Raj Kiran	I Addl. Junior Civil Judge-cum- XII Addl. Metropolitan Magistrate, Ranga Reddy District at Rajendranagar		
21	Smt.Goundla Harika (At the request of the Officer)	Junior Civil Judge-cum- JMFC, Yellareddy, Kamareddy District		Kamareddy
22	Sri P.Maruthi Prasad	Junior Civil Judge, Huzurnagar, Suryapet District		Nalgonda

One Month Practical Training at District Head Quarters
from 17.02.2025 to 16.03.2025

1. District Court Administration

(2 days)

- 1) To get practical exposure of administrative work in the office of A.O.
- 2) Acquaint with Nazareth
- 3) Acquaint with Accounts
- 4) Acquaint with Copying section
- 5) Acquaint with Record Room
- 6) Acquaint with OP Cell (Different kind of statements)
- 7) VC Room
- 8) Work of e-seva kendras

2. CJM/SCJ Court Administration

(2 days)

- 1) Registration of Suits, Interlocutory Applications
- 2) Execution Petitions
- 3) Preparation of decrees
- 4) Indexing and consignment of records
- 5) Administration on Crl. Jurisdiction
- 6) Observation of Court Procedures
 - Managing call work
 - Recording of evidence
 - Hearing arguments
- 7) Pay Bill and supplementary bill preparation

3. District Legal Services Authority

(2 days)

Participating in at least two Legal Literacy Camps

- 1) NALSA schemes and challenges in implementing the schemes
- 2) Victim compensation
- 3) Calendar activities
- 4) Study of Agri Legal Aid Clinics
- 5) Legal Aid Defense Counsels Office

- 6) UTRC meetings
- 7) Lokadalath
- 8) Co-ordination with other Stake Holders.
- 9) Office Administration
- 10) Observation of functions of Mediation centre and interaction with trained mediators

4. Visit to other Institutions

a) Visit to Police Stations and interaction with Station House Officer (1 day)

- i) observation of the functions of P.S. Right from G.D to preparation of Charge sheet.
- ii) ICJS
- iii) Arrest and remand - Application of Sec.35 BNSS/Sec.41- A Cr.P.C.
- iv) Observation of various Registers.
- v) Functioning of Office of Circle Inspector.

b) 1) Visit to the office of Dy. Superintendent of Police (1 day)

- i) Interaction with Dy.Superintendent of Police
 - ii) Challenges involved in investigation of SC/ST cases
 - iii) Supervisory powers of Dy. Superintendent of Police
 - iv) General Administration and structure of Police Department
- 2) Interaction with Superintendent of Police

c) Visit to office of District Forest Office & Forest Range Office (1 day)

- i. General Administration and organizational structure of Forest Department
- ii. Functions of the office of Forest Range Officer
- iii. Registration and investigation of offenses under Wild Life and Forest Act

- iv. Observation of Registers pertaining to crime.
- v. Disposal of case properties.

d) Visit to Excise Police Station (1 day)

- i. Interaction with Station House Officer
- ii. Study on the organisational structure of the Excise department
- iii. Study on registration of Excise and NDPS cases and investigation
- iv. Drug disposal committees
- v. SOP for lifting samples, presentation and Forwarding to FSL

e) 1) Visit to Office of Dy. Director Prosecutions (1 day)

- i) General Administration of prosecution department
- ii) Challenges and gaps in prosecution of cases
- 2) Interaction with Dist Probationary Officer and observation of functioning of DPO Office.

5. Visit to Revenue Department (3 days)

- 1) Visit to VRO office and panchayat office
 - 2) Tahasildar
 - 3) Revenue Divisional Officer
 - 4) District Collector
- } General Administration, Executive Magistrate functions
} Observation of Revenue Court, documents

6. Visit to Prison (1 day)

- 1) Jail Manual, Procedure as to sickly prisoners
- 2) Interaction with UT prisoners and Convict prisoners
- 3) Functions of Legal Aid Clinics

7. Visit to State Home, Children Home, Sakhi Centre etc. (1 day)
Interaction with DWO/Protection Officer under D.V.Act

8. Visit to Registrar Office**(1 day)**

- i. The procedure involved in observation of Registration of documents and entries in Books
- ii. Time stipulation for Impounding of documents

9. STO/DTO Office**(1 day)**

- 1) Procedure in passing different kinds of Bills.
- 2) Reconciliation of Accounts/CCD
- 3) Maintenance of chest for valuables.

10. Inspection of Courts**(3 days)**

- 1) Each trainee should examine the inspection notes of one JCJ/JFMC Court
- 2) Each question should examine with relevant provisions and Circular instructions.